

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/204(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS MULTIPLE HOTELS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Suspended Board of Directors

Ms. Priyanka Kundu, Adv.]

Mr. Saurav Jain, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Suspended Board of Directors present. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. Ld. Counsel appearing on behalf of RP submits that 'Form – G' has been re-issued and IA to file the Progress Report will be prepared shortly.
3. List this matter for further consideration on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.